

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 355 OF 2017**

**Dated: 11<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s JSW Energy Ltd.**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

**ORDER**

As the matter was not reached, post this matter for hearing on **24.08.2018**,  
as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*js/vt*

**(Justice N.K. Patil)**  
**Judicial Member**